

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 1676
TO BE ANSWERED ON DECEMBER 9, 2015

METRO RAIL PROJECTS

NO. 1676

SHRI A.T. NANA PATIL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the commissioning of some of the metro rail projects are pending due to delay in getting safety clearance;
- (b) if so, the details thereof and the reasons for not taking timely decisions, projects-wise and these steps taken/ being taken by the government in this regard;
- (c) whether the Government proposes to set up an independent safety certification agency for speedy safety clearance of metro rail projects;
- (d) if so, the details thereof and the time by which it is likely to be set up and made functional; and
- (e) the loss suffered by the Government due to the delay in commissioning of completed projects as well as in completing projects, project-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a): No, Madam.

(b): Does not arise.

(c)&(d): Safety certification of Metro Rail Projects is done by the Commissioner of Metro Railway Safety (CMRS) which is an independent agency under the administrative control of Ministry of Civil Aviation.

(e) : Metro rail companies have not reported any loss to the Government
